related to meteorological communication problems.

SHRI SAMAR GUHA: May I know whether it is a fact that the last Indian satellite was fired from the launching pad of Soviet Russia and, if so, the facts thereabout and the reason therefore? When will India be self-sufficient in having its own launching pad? Secondly, is it also a fact that there are some criticisms of receiving reflected radio-wave from the satellite for the purpose of television and, if so, what is the reaction of the Government?

SHRI K. C. PANT: No Indian satellite has been fired so far. Only one's imagination has been fired.

SHRI SAMAR GUHA: This information was given in the Consultative Committee.

SHRI K. C. PANT: The first one is going to be fired with the Soviet launching pad.

चौथी योजना के दौरान अकालग्रस्त राज्यों को अतिरिक्त सहायता

*242. श्री धनशाह प्रधान : क्या योजना मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या चौथी पंचवर्षीय योजना मे अकालग्रस्त राज्यों को विकास कार्यों को बढ़ावा देने के लिए कुछ अतिरिक्त सहायता दी गई है; और

(ख) यदि हां, तो ऐसे राज्यों के नाम क्या हैं और प्रत्येक राज्य को केन्द्रीय सरकार द्वारा कितनी राशि दी गई और किस किस कार्य के लिए दी गई ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). Three statements giving the required information are placed on the Table of the House. [*Placed in Library. See* No. LT-5350/73]. Statement I indicates allocations of Central funds made to States to promote accelerated development in drought prone areas in the Fourth Five Year Plan. Statement II gives the allocations made to the areas affected by scarcity conditions under emergency agricultural production programme for *Rabi*, 1972-73. Statement III indicates the additional funds allocated to various States for meeting the scarcity conditions in drought effected areas during the first four years of the Fourth Plan. This expenditure was incurred both for relief as well as for development measures.

श्री धनशाह प्रधान . अध्यक्ष महोदय, मैं मंत्री महोदय से यह जानना चाहता हूं कि चौथी पचंवर्षीय योजना के दौरान पांच सालों में सरकार द्वारा देश के किन किन प्रान्तों मे अकालग्रस्त क्षेत्रों मे स्थायी कार्य किये गये है। मैं यह भी जानना चाहता हूं कि जिन क्षेत्रों में बिलकुल फ़सल नहीं हुई है, या केवल एक-चोथाई फ़सल हुई है, या जहां फ़सल नदी की बाढ़ में बह गई है, या फ़सल को बीमारी लग गई है—जिन क्षेत्रों में आदिवासी रहते है वे इसकी चपेट में अधिक आते हैं—, सरकार ने पिछले पांच सालों में वहां क्या स्थायी कार्य किये है ।

SHRI MOHAN DHARIA: I have given all the information. In Statement I, I have given the information district-wise. All these programmes are taken up after identifying the areas. I have given all this information.

श्री धनशाह प्रधान : मध्य प्रदेश सरकार ने 22 करोड़ रुपये की मांग की थी । मैं यह जानना चाहता हूं कि क्या वहां रकम दे दी गई है; यदि नही, तो क्यो नही दी गई है । अकालग्रस्त क्षेत्रों में घर, रोजी और रोटी, ये तीन मुख्य समस्यायें होती हैं । इन समस्याओं के समाधान की दिशा में सरकार ने वहां तक

प्रगति की है? हमें जो आंकड़े प्राप्त हुए हैं, उन से मालूम पड़ता है कि इस सम्बन्ध में कोई कार्य नहीं हुआ है। देश भर में विभिन्न प्रान्तों में जो अकालग्रस्त क्षेत्र घोषित हुए हैं, उन में बिल्कुल कार्य नही हुआ है। क्या मंत्री महोदय बतायेंगे कि देश के किन प्रान्तों में स्थायी कार्य हुए हैं।

SHRI MOHAN DHARIA: I have all this information in the Statements.

SHRI N. SHIVAPPA: The Mysore State has also suffered the most unprecendented famine. About three-fourths of the area of the State has come under the grave drought condition. In the statement furnished here, only five districts have been mentioned which may constitute not even one-eighth area for which famine relief has been provided. The State of Mysore is under deficit finance to the extent of about Rs. 36 crores. The allocation of drought money to Mysore State has been treated on par with other surplus States. The State is in a very bad condition so far as its financial position is concerned. It is learnt that the State has asked the Central Government, particularly, the Planning Commission, to allot at least Rs. 20 crores more at present to meet the grave drought situation. I would like to know what is the allocation made now and what assurance the hon. Minister can give to meet the grave drought situation in the State of Mysore in addition to the financial difficulty that is already there.

SHRI MOHAN DHARIA: As I have indicated in my reply, Statement I relates to the drought-prone areas identified in the country. There are 54 areas and, on that basis, the statement has been given. Statement II and Statement III give other information regarding the rabi crash programmes that were taken up last year, also the funds made available for agricultural inputs last year and, during the past three years, how much Central assistance has been given to the State Governments. Every time, when there is a natural calamity, a team from the Centre is sent; it makes an assessment and, on the basis of the assessment, certain ceiling is fixed and, to that extent, on the formula accepted by the National Development Council, the assistance is given. Accordingly, Mysore has also been given assistance. The figures are indicated in the Statement.

SHRI N. SHIVAPPA: The State of Mysore is now in deficit finance to the extent of about Rs. 36 crores. What is the assistance you come out with to meet the present grave situation of the State?

MR. SPEAKER: This is a very general question but it is very limited in scope. He has given all the information in the Statements. What else can you ask?

SHRI K. LAKKAPPA: Mr. Shivappa's question has not been answered. He has put a specific question with respect to identification of famine areas. That has not been replied to ....

MR. SPEAKER: Order, order. Mr. Lakkappa, you don't trust Mr. Shivappa's capacity to ask his own question? (*Interruption*).

SHRI N. SHIVAPPA: I am not satisfied with the answer.

MR. SPEAKER: Whatever information is there, he has already laid it on the Table of the House.

SHRI N. SHIVAPPA: There are many drought-affected areas in the State. Only five districts have been mentioned here. I wanted to know what further assistance was being allotted to the State of Mysore......

SHRI K. LAKKAPPA: Many of the areas are drought-affected areas in the State of Mysore......(*Interruptions*).

MR. SPEAKER: Order, please. Two Mysore Members are standing together. (*Interruptions*).

SHRI MOHAN DHARIA: Statement I indicates the chronically-affected drought prone areas in the whole country as have been identified for which sums have allocated. The House may be aware that an amount of Rs. 100 crores has been made available for these 54 districts—and these districts are mentioned. So far as other calamities or the drought of last year in Mysore State are concerned, they are covered by Statements II and III. For the current year, if there is again drought in Mysore State, naturally that Government will ask........(*Interruptions*).

MR. SPEAKER: I am not permitting any one. Nothing will go on record unless a Member is called. Shri Ramavatar Shastri.

श्री रामावतार शास्त्री : बिहार में इस साल बहुत ज़ोरों का अकाल है, पहले भी वह इस बीमारी से ग्रस्त रहा है। आप ने चौथी पंचवर्षीय योजना में बिहार के चार जिलों की चर्चा की है—मुंगेर, पालम, गया और शाहाबाद। उन्हें आप सूखाड से लड़ने के लिए 6 करोड़ रुपया देने वाले थे, लेकिन जो टोटल धनराशि दी गई है, वह 2 करोड़ 18 लाख 83 हज़ार रुपये। यह चौथी पंचवर्षीय योजना का अंतिम साल है, अत: मैं जानना चाहता हूं कि इतनी कम धनराशि देने का क्या कारण है, क्या वहां की सरकार ने आप से इस धनराशि की मांग नहीं की थी या उन्होंने खर्चा नहीं किया ? क्या वजह है कि 6 करोड़ में से इतनी कम धनराशि दी गई तथा क्या आप इन चार जिलों के सूखाड़ के खिलाफ़ सफलता के साथ लड़ सकेंगे ?

SHRI MOHAN DHARIA: This amount of Rs. 6 crores is earmarked for those districts, for the programmes to be implemented by Bihar Government. So far, they have implemented to the order of Rs. 2,18,00,000 and during the current year if the remaining amount is utilised by Bihar Government, we shall be too happy to do. I shall also write to Bihar Government accordingly.

SHRI DASARATHA DEB: I do not find that any amount was given to Tripura State. In the last two years the States has been heavily affected by famine. Last year due to serious famine conditions because of drought, more than 400 people died of starvation. I would like to know why no money has been allocated to Tripura State.

SHRI MOHAN DHARIA: In my Statement, I have already indicated that in the year 1972-73, an amount of Rs. 50 lakhs has been given to Tripura State. The House would kindly appreciate that Statement. I indicates the chronically affected drought prone areas— 54 areas have been identified in the country; Statement II is concerned with natural calamities; whenever calamities have taken place, according to the assessemnt made by the Central team, this amount is made available.

SHRI DASARATHA DEB: Tripura State is a chronically affected drought prone State and at the same time it was also affected by natural calamities. Why have Government not considered this?

MR. SPEAKER: Mr. Chandrika Prasad.

श्री चन्द्रिका प्रसाद : माननीय अध्यक्ष जी, यह जो स्टेटमेंट हम को दिया गया है, इस के स्टेटमेंट नं० 1 पर आप देखेंगे कि यू० पी० को सब से कम रूपया दिया गया है नं० 2 में भी यू०पी० की उपेक्षा की गई है। नं० 3 में भी उपेक्षा की गई है। नं० 1 स्टेटमेंट में, जहां उत्तर प्रदेश के 23 जिलों में अकाल है

केवल 4-5 जिलों का ही उल्लेख किया गया है, बलिया, आजमगढ़, गाजीपुर को छोड़ दिया गया है, जहां भुखमरी व्याप्त है। मैं माननीय मंत्री जी से पूछना चाहता हूं—उत्तर प्रदेश की उपेक्षा क्यों की जा रही है ?

दूसरे—आज कई जिलों मे अकाल पड़ा हुआ है, इस सम्बन्ध म जो रुपया भारत सरकार एलाट करती है, जो फण्ड देती है, तो जो बैकवर्ड पौकेटस् हैं, उन मे जो जिले बुरी तरह से ग्रस्त हैं, क्या उन के लिए कोई परसेन्टेज फिक्स करेंगे ?

योजना मंत्री (श्री डी० पी० धर) : यह जो सवाल है इनका ताल्लुक उस प्रोग्राम से है जो केन्द्रीय सरकार ने खास तौर पर उन इलाकों को मदद देने के लिए तैयार किया है, जहा बारिश न हुई हो, सूखा पड़ा हो। मेम्बर साहब उत्तर प्रदेश की जो हालत बताते है, पिछले वर्ष परमात्मा के फजल से वहा सूखा नहीं पड़ा ....

श्री चंद्रिका प्रसाद : सूखा पड चुका है।

श्री डी० पी० धर . आप इस साल की बात कर रहे हैं। अभी एक सैन्ट्रल टीम वहा गई थी, उन्होने रिपोर्ट तैयार की है और उस रिपोर्ट के मुताबिक जो मदद सैन्ट्रल गवर्नमेंट के जरिये यू० पी० को देनी चाहिये, वह उन को मिल जायेगी।

SHRI P. R. SHENOY: Is it a fact that the Central Government originally promised the drought-affected States that it would give full assistance for drought relief work but now the Centre insists that they should also contribute 25 per cent of the expenses and if so, the reasons therefor?

SHRI D. P. DHAR: There is some misunderstanding about the nature of the question. The question that has been posed to-day relates to the regular programmes for effecting developments in the drought-prone areas. The other questions which the hon. Member has raised relates to the emergency programmes for rendering relief in the case of natural calamities. This question would not contain an answer to the other one.

श्री भागीरथ भंवर: आदरणीय अध्यक्ष महोदय, क्या यह बात सही है कि विभिन्न प्रदेशों के जिन जिलो को अतिरिक्त सहायता देने का उल्लेख स्टेटमेंट मे किया गया है उन जिलों में हमेशा दुष्काल पड़ता है, अकाल और सूखा होता है ? यदि हां, तो आप ने इन जिलों में समस्या का स्थायी हल खोजने के लिए क्या कोई योजना बनाई है, यदि बनाई है तो उसकी रूपरेखा क्या है ?

चौथी पचवर्षीय योजना मे अकाल के सम्बन्ध मे भिन्न भिन्न प्रदेशों को जो अतिरिक्त सहायता देने की व्यवस्था की गई है, इस मे कितने प्रतिशत किन किन राज्यों को एलाट किया गया है ?

SHRI MOHAN DHARIA: As I have already stated, the areas and the districts mentioned in Statement I are the chronically-affected and drought-prone areas in the country. The programmes are of the nature of minor irrigation, communications, afforestation, soil conservation, fodder programmes and such other allied programmes. The amounts have been mentioned and I need not repeat again. In the Fourth Five Year Plan whatever efforts we have made are indicated in the statement. But I would like to state to this House today with your permission that in the Fifth Five Year Plan we are having an integrated approach and we do not want the calamities to occur and then afterwards start the programmes. *Therefore, we have requested the State Governments to have stand-by programmes so that if at all there is any emergency, such programmes could be immediately undertaken and the money is not wasted.

SHRI K. RAMAKRISHNA REDDY: Devarkonda taluk of Nalgonda district of Andhra Pradesh was declared to be drought-prone area under the drought-prone area programme and funds provided. But it has not been mentioned in the list. I want to know as to what are the reasons for this? Why has it not been included in the list given by the Minister?

SHRI MOHAN DHARIA: These are districts identified by the Committee of Experts.

MR. SPEAKER: You should have some master reply which may satisfy all otherwise everybody is asking something or other out of this simple question.

श्री हुकम चन्द कछवाय : मै मंत्री जी से जानना चाहता हू कि मध्य प्रदेश सरकार ने आप से 25 करोड रु० मागा था और आपने 8 करोड रुपया दिया है जिस मे 4 करोड रु० ही खर्च हुआ है । झबुआ के अन्दर भयंकर अकाल है और गांधो मे लोग भूख से मर रहे है, 21 लोग भूख से मर चुके है लेकिन मध्य प्रदेश और केन्द्र की सरकारो ने कोई समुचित व्यवस्था नही की । ऐसी परिस्थितो मे जो उन की मांग है वह आप पूरी करेंगे, और जो पैसा आप ने दिया है जिन राज्यो ने खर्चा नही किया उस के लिए आप क्या करने जा रहे है ?

SHRI MOHAN DHARIA: It is unfair to say that M. P. Government has not spent. Out of Rs. 8 crores they have spent Rs. 4 crores. The programme was taken up a few years ago and now it is getting acceleration and I am sure it will be possible for all the Governments to spend the amounts to the extent possible.

स्वतंत्रता सेनानियों को पेंशन देने के लिए आवेदन पत्र की प्राप्ति की अवधि बढ़ाना

***244. श्री समर गुह :**

श्री गंगाचरण दीक्षित : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने स्वतन्त्रता सेनानियो को पेंशन देने के लिए आवेदन पत्रो की प्राप्ति की अवधि को बढा दिया है, और

(ख) यदि हा, तो कितनी अवधि बढाई गई है और आवेदन-पत्रो की पात्रता का निर्णय करने के लिए क्या मानदड अपनाया गया है ?

गृह मंत्रालय में राज्य मंत्री श्री (कृष्ण चन्द्र पंत) : (क) और (ख). स्वतत्रता सेनानियो को पूर्व प्रभावी तारीख अर्थात् 15 अगस्त, 1972 से पेंशन देने के लिये आवेदन पत्रो की प्राप्ति की अंतिम तारीख अब 30 जून, 1973 से बढा कर 15 अगस्त, 1973 कर दी गई है । इस प्रकार जयन्ती वर्ष की समस्त अवधि इसमे आ जाती है । 14 अगस्त 1973 के बाद स्वतत्रता सेनानियो अथवा उनके आश्रितो से प्राप्त आवेदन पत्रो पर आवेदन पत्र के प्राप्त होने की तारीख से पेंशन देने के लिए, यदि पात्र है, विचार किया जाएगा ।

स्वतत्रता सेनानी पेंशन योजना की मुख्य मुख्य बात जिसमे पात्रता का निर्णय करने के लिए अपनाये गये मापदण्ड निहित है, सदन के पटल पर रखी जाती है । [ग्रन्थालय में रखी गयी/देखिये संख्या एल० टी०–535/113]

SHRI SAMAR GUHA: I want to know from the Minister the latest break-up of the figures in respect of pension already sanctioned to the freedom fighters in the different States. If it is a big number he can lay it on the table of the House. I also want to know whether in speci-